

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


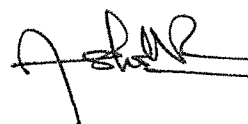
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON

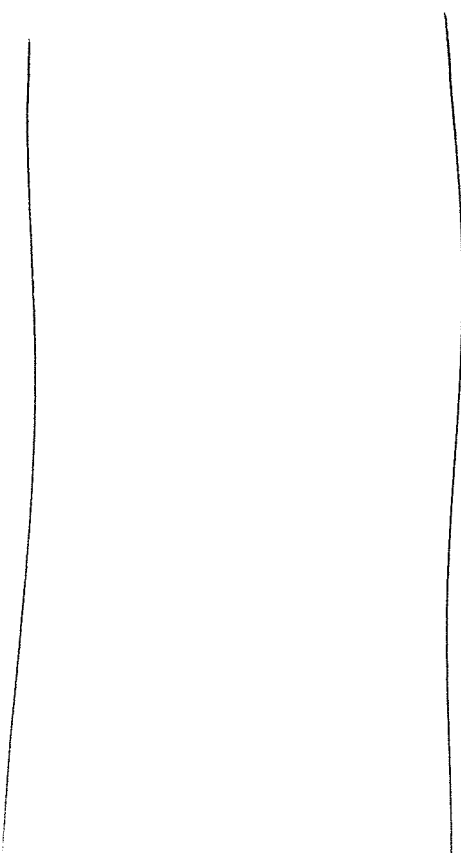
9/10/2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : IA/214/2018
PETITION NUMBER : CP/49/2017
NAME OF THE PETITIONER(S) : HEMALATHA & ANOTHER
NAME OF THE RESPONDENT(S) : SRI SRIVATHSA PAPER MILLS PVT LTD
& 5 ORS
UNDER SECTION : 241/242

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

- 1. V.V. SIVA KUMAR Counsel for
for DVA ASSOCIATES ARCIL 
- 2. R. VIDHYASHANKAR } Counsel for Applicants/Petitioners
R. ASHOKKUMAR } 



ORDER

Counsel for Applicant is present. There is no representation on behalf of Respondent. Counsel for Applicant has prayed to withdraw IA/214/2018 filed in CP/49/2017. The prayer is allowed. Therefore, the said IA is **dismissed as withdrawn**.

-sd-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk